

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No. O.A.1364 of 1997

Date of Order : 26.2.1998

Present : Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman.  
Hon'ble Mr. S. Dasgupta, Administrative Member.

DULAL CHANDRA SARKAR

vs.

UNION OF INDIA & ORS.

For the applicant : Mr. T.K. Biswas, counsel.

For the respondents: Mr. B. Mukherjee, counsel.

ORDER

The ld. counsel appearing for the applicant submits that the application has become infructuous as the result of the examination which was the subject matter of the original application has since been published. Under the circumstances, he does not want to proceed with this application.

2. The application is dismissed for non-prosecution. No order is passed as regards costs.

  
(S. Dasgupta)  
Administrative Member

  
(S.N. Mallick)  
Vice-Chairman